NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.10/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.4/2008		
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd Chandrakant Agarwal & (12) Others		
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (45) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		}	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Enclosed Order Sheet

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ORDER

Heard, Shri S.Chidambaram, PCS for Impleading Respondents 9 to 11

At the request of Ld. Counsel for the Respondent, case is posted on 28-11-2017.

Member (T)

Member (J)

Pc